

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) All Ministries/Departments of the Government of India including Bureau of Public Enterprises are being requested to nominate an officer of the rank of Deputy-Secretary as Liaison Officer for monitoring the reservation orders and to send a quarterly return in the prescribed proforma. These quarterly returns will be consolidated and monitored in the Special Cell being created in the Ministry of Labour.

Educated Unemployed in Bihar

5412. SHRI HARI NATH MISHRA: Will the Minister of LABOUR be pleased to state:

(a) whether the number of educated unemployed in Bihar State has registered an increase during the last few years;

(b) the present position in regard to educated unemployed according to Employment Exchanges;

(c) whether it is a fact that not all the educated unemployed get themselves registered and if so, the steps Government have taken or propose to take to get the approximate assessment of actual number of educated unemployed in the State; and

(d) the steps Government propose to take to find avenues of employment for the educated unemployed as also to give them some relief before providing them with employment?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) The number of Educated (Matriculates and above) Job-seekers (all of whom are not necessarily unemployed) who were on the live register of Employment Exchanges in Bihar State as on 31-12-1979 was 9.70 lakhs.

(c) As registration with the Employment Exchanges is voluntary, it is a fact that all the educated unemployed do not get themselves registered with the Employment Exchanges. In the Survey on Employment and Unemployment (32nd Round, July, 1977—June 1978), conducted by National Sample Survey Organisation, provision has been made to generate tables giving distribution of persons by general-cum-technical education and the activity status.

(d) The Plan 1980-85 is in the formulation stage. The creation of employment opportunities is one of the objectives of the new Plan. The effort of the Government is to provide more gainful employment and in that context, the question of providing unemployment allowance or any similar relief is not under consideration.

Memorandum from Coal Mines Employees' Union

5413. SHRI HANNAN MOLLAH: Will the Minister of LABOUR be pleased to state:

(a) whether Government have received a representation dated 15th May, 1980 from the Coal Mines Employees' Union;

(b) if so, the salient points raised therein; and

(c) the steps taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes.

(b) Review of the decision declining adjudication in the dispute on the need for having parity between the press and office employees of the Eastern Coalfields Ltd. for purpose of holidays.

(c) The Union filed a Writ Petition in May, 1979 in the Calcutta High Court challenging Government orders declining adjudication. The matter is